NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 95/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company		Gwalec Electricals Pvt.LtdVs- Simplex Infrastructure Ltd.		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1.	Rahul Rajandri	Anddy, Duttel.	& Glewer. Operational Creditor)	Robert List
Įs	Pooja Agas	wal ?	Appearing for	Porga Ag

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has sought leave of the Court for filing Vakalatnama along with the Board Resolution and reply. Prayer is allowed. Vakalatnama along with the Board Resolution may be filed within 3 days.

Reply may be filed within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party. Petitioner is directed to serve copy of the petition on the corporate debtor.

List it on 09/02/2018 for admission.

Sd

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

Sd